

Government on the working of
the Indian Diamond Institute,
Surat, for the year 1987-88.

12.24 hrs.

BUSINESS OF THE HOUSE

[Placed in Library. See No. LT-6781/88]

[English]

- (7) A statement (Hindi and English versions) (i) Correcting reply given on 21st August, 1988 to Unstarred Question No. 2503 by Shri Amarsingh Rathawa, M.P. regarding exports of farm and agricultural products, and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-6782/88]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 28th November, 1988, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.

- (2) Consideration and passing of:-

- (a) The Sixth Schedule to the Constitution (Amendment) Bill, 1988.

- (b) The Constitution (Sixtieth Amendment) Bill, 1988.

- (c) The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1988, as passed by Rajya Sabha.

- (3) Discussion and voting on:-

- (a) Supplementary Demands for Grants (Tamil Nadu) for 1988-89.

- (b) Supplementary Demands for Grants (Punjab) for 1988-89.

- (4) Discussion on the National Housing Policy.

12.23 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message from the Secretary-General of Rajya Sabha:--

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi Prohibition of Eve-teasing Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 24th November, 1988."

DELHI PROHIBITION OF EVE TEASING
BILL

As Passed by Rajya Sabha

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Delhi Prohibition of Eve Teasing Bill, 1988, as passed by Rajya Sabha.

PROF. SAIFUDDIN SOZ (Baramulla): Why don't you listen to individual members?

MR. DEPUTY SPEAKER: I have already listened to you. Please sit down.

(Interruptions)